Annexure - 1

Name of the corporate debtor: C. Mahendra Exports Limited Date of commencement of Liquidation: 29 July 2025 List of Stakeholders as on: 20 November 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of creditor	Details of claim received		Details of claim admitted								Amount	Amount of	Amount of	Remarks
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by gaurantee	% share in total amount of claims admitted	contingent	of any mutual dues, that may be set off	claim rejected	claim under verification	, if any
1	Punjab National Bank	25/08/25	3,50,51,84,618	3,48,66,40,944	Loan	3,48,66,40,944	Yes	Note - 4	3,48,66,40,944	5.37%	-	-	1,85,43,674	-	Note - 3
2	Central Bank of India	22/08/25	5,61,21,75,535	5,61,21,75,535	Loan	5,61,21,75,535	Yes	Note - 4	5,61,21,75,535	8.65%			-	-	
3	Omkara Assets Reconstruction Private Limited	29/08/25	1,92,79,91,029	1,92,79,91,029	Loan	1,92,79,91,029	Yes	Note - 4	1,92,79,91,029	2.97%			1	1	
4	Bank of India	30/08/25	7,94,94,73,072	7,94,94,73,072	Loan	7,94,94,73,072	Yes	Note - 4	7,94,94,73,072	12.25%			-	-	
5	Invent Assets Securitisation & Reconstruction Pvt. Ltd.	01/09/25	1,10,45,23,541	1,10,45,23,541	Loan	1,10,45,23,541	Yes	Note - 4	1,10,45,23,541	1.70%			1	1	
6	Bank of Baroda	02/09/25	10,29,75,91,090	10,29,70,42,591	Loan	10,29,70,42,591	Yes	Note - 4	10,29,70,42,591	15.87%			5,48,499	-	Note -2
	State Bank of India	03/09/25	10,82,89,47,213	10,82,89,47,213	Loan	10,82,89,47,213	Yes	Note - 4	10,82,89,47,213	16.69%			-	-	
8	Canara Bank	03/09/25	2,43,17,37,547	2,43,17,37,547	Loan	2,43,17,37,547	Yes	Note - 4	2,43,17,37,547	3.75%			-	-	
	Union Bank of India		9,28,33,12,501	9,28,33,12,501	Loan	9,28,33,12,501	Yes	Note - 4	9,28,33,12,501	14.31%			-	-	Note -5
10	HDFC Bank	21/10/24	1,09,14,42,364	1,09,14,42,364	Loan	1,09,14,42,364	Yes	Note - 4	1,09,14,42,364	1.68%			-	-	Note -1
			54,03,23,78,510	54,01,32,86,337		54,01,32,86,337			54,01,32,86,337	83.26%	-	-	1,90,92,173	-	

Notes:

^{1.} The stakeholder has not submitted their claims during Liquidation. Accordingly, the claims submitted during CIRP period has been deemed to be submitted under Section 38 of IBC, and accordingly included in the list of stakeholders.

^{2.} CIRP contribution by bank not consider as part of claim amount

^{3.} Interest charged beyond 29th July 2025 has been rejected

^{4.} Pari Passu charge on all assets of the Company.

^{5.} Claim submitted on 06 Nov 2025 after the initial due date i.e. 03 September 2025